

F.No. C.50/39/2021-Ad. II/ मि.स. C.50/39/2021-Ad. II

Government of India/ भारत सरकार

Ministry of Finance/ वित्त मंत्रालय

Department of Revenue / राजस्व विभाग

Central Board of Indirect Taxes & Customs / केंद्रीय अप्रत्यक्ष कर और सीमा शुल्क बोर्ड

47-B, नॉर्थ ब्लॉक, नई दिल्ली - 110001

दिनांक: 29.07.2022

सेवा में,

All Principal Chief Commissioners/ Principal Directors General/
Chief Commissioners / Directors General under
Central Board of Indirect Taxes and Customs

विषय: **Equal Opportunity Policy-reg.**

Sir/Madam,

Section 21 of Rights of Persons with Disabilities Act, 2016 mandates that every establishment shall notify Equal Opportunity Policy detailing measures proposed to be taken by it for Person with Disabilities and register the copy of the same with the Chief Commissioner for Persons with Disabilities.

2. In pursuance of the aforementioned provisions, Central Board of Indirect Taxes and Customs (CBIC) has adopted Equal Opportunity Policy which shall apply to all the employees of CBIC and to all properties and buildings under the ownership and/or functional control of the Board, located both within and outside India. A copy of the Equal Opportunity Policy is enclosed.

3. Equal Opportunity Policy may be widely circulated in the establishments under your charge to promote awareness and sensitization among the officers and staff of Central Board of Indirect Taxes and Customs. It is requested to ensure compliance of the provisions of the Equal Opportunity Policy in the Zones/Directorates.

भवदीय



(कुँवर बलवन्त राव)

अवर सचिव, भारत सरकार

दूरभाष-23095520

Copy to:

1. The Website Manager, Directorate General of Systems, New Delhi- with the request to upload on the CBIC website.
2. The Chief Commissioner, Court of Chief Commissioner for Person with Disabilities (Divyangjan), Sarojini House, 6 Bhagwan Dass Road, New Delhi- 110001.



(कुँवर बलवन्त राव)

अवर सचिव, भारत सरकार